

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

101. C.A. 305/2023

IN

C.P. 684/2020

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.03.2024**

NAME OF THE PARTIES: Starport Logistics Ltd.

V/s.

Alba Asia Pvt. Ltd. & Anr.

Appearances:

For applicant :- Adv. Priyanka Shetty i/b. Argus Partners

For Respondent:- Adv. Priyanka Zaveri a/w. Dhruv Doshi for R-2

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

We have been informed by the counsel that the main company petition has been transferred to Court No. I by the Hon'ble Principal Bench vide order dated 23.02.2024 and other connected matter is coming up for hearing on 03.04.2024. In view of the same, we direct the court officer to transfer all files of the main company petition along with all I.As to the court No. I. List on **03.04.2024** before Court No.1.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

---Rajeev---

Sd/-

LAKSHMI GURUNG
Member (Judicial)